

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
THREE282 TECHNOLOGIES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Three282 Technologies Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	May 22, 2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies, Uttarakhand
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200UR2018PTC008756
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	12, Dronpuri GMS Road, Dehradun, Uttarakhand, - 248001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 03, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Manish Gupta Add. 207, Suchet Chambers, 1224/5, Bank Street, Near Faiz Road, Karol Bagh, New Delhi- 110005 E-mail: Liquidation.three282@gmail.com / manish@rmgcs.com Contact No. +91 11 45042509 Reg. No. IBBI/IPA-002/IP-N00153/2017-18/10400
8.	LAST DATE FOR SUBMISSION OF CLAIMS	April 02, 2025 (Within 30 days from the liquidation commencement date i.e. March 03, 2025)

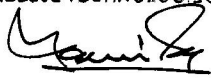
Notice is hereby given that the **Three282 Technologies Private Limited** has commenced voluntary liquidation on **March 03, 2025** [*liquidation commencement date*].

The stakeholders of **Three282 Technologies Private Limited** are hereby called upon to submit a proof of their claims, on or before April 02, 2025 (30 days from the liquidation commencement date i.e. March 03, 2025) to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

FOR THREE282 TECHNOLOGIES PRIVATE LIMITED


CS Manish Gupta **LIQUIDATOR**
Liquidator of Three282 Technologies Private Limited
IBBI Reg. No: IBBI/IPA-002/IP-N00153/2017-18/10400
AFA valid upto 30.06.2025
E-mail: Liquidation.three282@gmail.com / manish@rmgcs.com
Address: 207, Suchet Chambers, 1224/5, Bank Street,
Near Faiz Road, Karol Bagh, New Delhi- 110005

Date: 07.03.2025

Place: New Delhi



GUEST COLUMN

Breaking stereotypes: Women who changed the world



Dr BKS Sanjay

International Women's Day (IWD) is celebrated annually on March 8 to recognise the achievements of women across all sectors and highlight the continued struggle for gender equality. It is a global movement that acknowledges the contributions of women in fields such as education, politics, business, science, sports and arts. More than just a day of celebration, IWD is a call to action, reminding the world that despite progress, gender disparities remain in many areas, including the workplace, leadership roles, access to education and personal freedoms. IWD's origins date back to the early 20th century, when women began to demand better working conditions, voting rights and an end to discrimination. The first official IWD was celebrated on March 19, 1911, in several European countries. Women across these nations held rallies, demanding voting rights, workplace protections and equal pay. Over time, the movement grew and in 1977, the United Nations (UN) officially recognised March 8 as IWD. Since then, the UN has introduced annual themes, each

focusing on crucial issues affecting women's rights, such as gender-based violence, digital inclusivity, environmental sustainability, and workplace equality. Women have broken barriers in politics, with figures like Indira Gandhi, Angela Merkel and Jacinda Ardern proving that leadership is not defined by gender. In science, pioneers like Marie Curie, Rosalind Franklin and Katherine Johnson have made groundbreaking discoveries despite facing discrimination. In sports, women like Serena Williams, Simone Biles and PV Sindhu have redefined excellence. By highlighting these contributions, IWD inspires younger generations to pursue their ambitions without fear of gender-based limitations. While the world has seen progress in gender equality, challenges persist. Leadership roles remain male-dominated, with women holding a smaller percentage of executive positions in politics, business and media. In many countries, cultural and social barriers still discourage women from pursuing careers in traditionally male-dominated fields. The representation of women in STEM (Science, Technology, Engineering, and Mathematics) fields remains low, highlighting the need for greater educational opportunities and workplace inclusivity. Another major issue is gender-based violence, which continues to affect millions of women worldwide. Domestic violence, sexual harassment, human trafficking and honour killings are stark realities in many societies. Women and girls in conflict zones, refugee camps and marginalised communities face heightened risks of violence and exploitation. The fight for reproductive rights and access to healthcare also remains a critical issue, particularly in regions where cultural and legal restrictions limit women's autonomy over their own bodies. Despite these challenges, IWD is also a time to acknowledge the strides made toward gender equality. Legislative reforms in many countries have led to better protections for women in the workplace, stronger laws against domestic violence and greater representation in politics. Many businesses are actively working toward inclusivity, implementing equal pay policies, parental leave benefits and mentorship programmes for women. Despite the progress made, there is still much work to be done. Achieving true gender equality requires efforts from all sectors of society—governments, businesses, educational institutions and individuals. Education plays a vital role in shaping attitudes toward gender equality. Schools and universities must integrate gender-sensitive curricula, challenge stereotypes, and promote the idea that boys and girls have equal potential. Workplace policies should ensure equal pay, eliminate bias in hiring and promotions and provide support systems for working mothers. Governments must enforce strict laws against gender-based violence and discrimination, ensuring that women have legal protections and access to justice. Individuals can also contribute to the cause by supporting women-owned businesses, mentoring young

girls, advocating for workplace inclusivity, and challenging harmful gender norms in their communities. Men play a crucial role in this movement as well; they must actively support gender equality by promoting respectful relationships, advocating for shared household responsibilities and standing against discrimination in all its forms. The future of women's rights depends on sustained advocacy, policy changes and cultural shifts. More women need to be encouraged to pursue careers in leadership, politics and STEM fields, ensuring that their voices are heard in key decision-making processes. Societal attitudes toward gender roles must evolve to foster an environment where women and men can thrive equally. IWD is a powerful reminder of both the progress made and the challenges that remain in achieving gender equality. It is a day to celebrate the achievements of women, recognise their contributions, and continue advocating for a more inclusive and fairer world. While governments, businesses, and organisations play a crucial role, individual efforts also matter. By supporting women, challenging stereotypes and promoting equal opportunities, we can create a future where every woman and girl can reach their full potential. This IWD, let us pledge to work together toward a world where gender equality is not just an idea but a reality.

(The author is a Padma Shri recipient orthopaedic surgeon; views expressed are personal)

Uttarakhand to formulate women's policy soon: Raturi

DEHRADUN : Greeting the women of the State on the occasion of International Women's Day, chief secretary Radha Raturi said that women are getting empowered and are working alongside men in every sector. The first woman chief secretary of Uttarakhand, Raturi said that the Constitution of India grants equal rights to women but despite development and improvement in women's participation in every field, the society at large is still reluctant to give equal rights to women. "The society should follow the constitution in giving equal rights to women. The government has taken many measures to ensure women's empowerment and has started many schemes for their welfare. The Uttarakhand government is working on formulating a women's policy and it will be soon launched," she said.

Women should strive for financial independence: Sonika

DEHRADUN : Women should strive for financial independence as it gives them confidence and freedom to shape their life on their own terms. 2010 batch IAS officer Sonika said this on International Women's Day to motivate young women, particularly IAS aspirants. Currently serving as the chief executive officer of the Uttarakhand Civil Aviation Development Authority (UCADA), Sonika has served in various positions including Dehradun's district magistrate for over two years. She said, "Young women should be career-oriented and work towards excelling in their chosen fields. I firmly believe that financial independence empowers a woman to not only secure her own future but also support her loved ones. It is not just about stability but about the confidence and freedom that comes with financial independence."

for over two years. She said, "Young women should be career-oriented and work towards excelling in their chosen fields. I firmly believe that financial independence empowers a woman to not only secure her own future but also support her loved ones. It is not just about stability but about the confidence and freedom that comes with financial independence."

Bansal urges women to prioritise stability and balance

DEHRADUN : Women should seek balance and stability in their own lives, just as they often provide these for their loved ones. Dehradun's municipal commissioner, 2017 batch IAS officer Namami Bansal said this citing International Women's Day. Bansal emphasised the importance of women following their dreams with passion and determination. She encouraged young women to pursue their aspirations wholeheartedly and build a life that aligns with their own desires.

"Women should work toward their goals and create a life they truly want, rather than living according to others' expectations," she stated. She said that women should prioritise their ambitions and personal growth while maintaining the balance they provide to those around them.

Determination and hard work key to success: Singh

DEHRADUN: The basic mantra for success is to remain determined and diligently perform one's duties, the director of All India Institute of Medical Sciences (AIIMS) Rishikesh, Dr Meenu Singh said. She said that today's women can achieve the highest positions in every field. With strong willpower, they possess the ability to overcome all obstacles. In addition to her role as executive director, Singh also serves as a professor, regularly conducting classes for medical students. Based on her experience and efficiency, the Ministry of Health and Family Welfare has assigned her the additional role of executive director of AIIMS Bathinda alongside her responsibilities at AIIMS Rishikesh.

Rakhi Chandra continues serving society

Local social worker Rakhi Chandra is known for helping the poor and those in need of help. In addition to social activism, she has also been efficiently operating the Chandrashekhar Public School since 1989. A lifelong member of the Bharatiya Janata Party, she has also worked as a municipal councillor in Roorkee from 1995 to 2001. She got various development works done in the IIT area during her term. As a member of the BJP's Mahila Morcha State working committee, she motivated many women to join the party, which strengthened the party in the Roorkee Vidhan Sabha area. Chandra also contributed to women's welfare in her capacity as a member of the Uttarakhand State Commission for Women. She is an active member of various social and cultural organisations and continues to help the general public and the needy in the area.

Krishi Kumbh a confluence of farmers and scientists: Koshyari

The four-day 117th Krishi Kumbh (All India Farmers Fair and Agro Industry Exhibition) of the GB Pant University of Agriculture and Technology (GBPUAT) was inaugurated by the former Maharashtra Governor and ex-chief minister of Uttarakhand, Bhagat Singh Koshyari. Nainital-Udham Singh Nagar MP Ajay Bhatt and the GBPUAT vice-chancellor, Manmohan Singh Chauhan were also present on the occasion. The theme of this year's Kisan Mela is sustainable agricultural development through cooperative farming.

While addressing the farmers, scientists and students, Koshyari said that this fair is a confluence of farmers and scientists where farmers are informed about new agrarian technologies, adding that special attention is being now given to the coarse grain production at the initiative of the Prime Minister Narendra Modi



to make Uttarakhand a leading State in the coming days. He exhorted the scientists to work more on new technology research so as to enable the farmers to use them and raise their income consequently.

The VC in his address spoke of the university's commitment to helping farmers enhance their income. "Krishi Vigyan Kendras have organised 355 training camps on various subjects last year for the farmers' benefit," he said, adding that the farmers are being updated on innovation, technology and new varieties at the Kisan Mela held twice a year.

Tuiwala's work sparks conversations at India Art Fair 2025

PNS ■ DEHRADUN

Among the various installations at the prestigious India Art Fair 2025, one artwork stood out for its compelling symbolism and intricate execution—The Contemporary Chatter. Exhibited as part of Abir India's showcase of emerging talents, the brass sculpture became a centerpiece of discussion, drawing art enthusiasts, critics, and collectors alike. At the heart of the sculpture is a thought-provoking visual metaphor: a necktie—widely recognised as a symbol of professionalism and authority—morphs into cobras, evoking themes of deceit and manipulation. The piece highlights the precarious relationship between immigrants and their legal representatives, raising questions about trust, exploitation, and systemic vulnerabilities. Explaining the inspiration, Abhishek Tuiwala said, "This piece stems from personal experiences navigating immigration bureaucracy and legal systems. The transformation of the necktie into a snake speaks to the hidden dangers and the fine line between legitimacy and deception in the immigrant journey." Visitors at the India Art Fair were attracted by the sculpture's evocative form and



potent message. Art curators and collectors appreciated its ability to ignite crucial conversations about contemporary socio-political realities. One critic remarked, "The Contemporary Chatter is both a visual and conceptual triumph. It forces us to confront the structures of power that shape our world and the vulnerabilities that come with them." Alongside this work, Tuiwala also exhibited Platform (2024), a bold critique of cancel culture, further solidifying the impact of the exhibition. With this latest showcase at India Art Fair 2025, the collaboration with Abir India continues to challenge audiences to reconsider narratives of authority, survival and deception in today's global landscape.

TATA CAPITAL HOUSING FINANCE LIMITED

Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Panel, Mumbai-400013 CIN No. U67190MH2008PLC167552
POSSESSION NOTICE (FOR IMMOVABLE PROPERTIES)
(As per Appendix IV read with Rule 9(1) of the Security Interest Enforcement Rules, 2002)
Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notices as mentioned below calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice.
The borrower, having failed to repay the amount, notice is hereby given to the borrower, in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said Rules.
The borrower, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the TATA Capital Housing Finance Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc. from date mentioned below.
The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Loan Account No.	Name of Obligor(s) (Legal Heir(s) or Legal Representative(s))	Amount & Date of Demand Notice	Possession Date
TCHL07 31000100 111987 & TCHN07 31000100 113332	Mr. Devendar Kumar (as Borrower) and Mrs. Rajni (as Co-Borrower)	Rs. 9,81,504/- under the loan account TCHL0731000100111987 and Rs. 55,663/- under the loan account No. TCHN0731000100113332 by you i.e. totalling Rs. 10,37,267/- (Rupees Ten Lakh Thirty Seven Thousand Two Hundred Sixty Seven Only) outstanding as on 18/12/2024	06.03.2025

Description Of Secured Assets/Immovable Properties: All Piece & Parcels Of Residential House in Plot no. C-52, having total covered area 600 Sq. Ft. For 55.76 Sq. Mtrs. (East 24' x West 24' and North 25' x South 25'), containing three room, one kitchen, toilet, bathroom, with stair covered area 62.496 Sq. mt., comprised in Kharsa no 107/1 situated at Village Dabki Khurd Pargana Manglaur Tehsil Lakas, District Haridwar with all common amenities mentioned in Sale Deed. Boundaries: East: Plot no C-51, West Passage 20ft. wide, North: Passage 30ft. wide, South: Property of Seller

DATE : 06.03.2025 Sd/- AUTHORISED OFFICER, PLACE:- Haridwar (Uttarakhand) FOR TATA CAPITAL HOUSING FINANCE LIMITED

कार्यालय मसूरी देहरादून विकास प्राधिकरण

द्रासपोर्ट नगर, सहारनपुर रोड देहरादून
ई-निविदा सूचना
उपाध्यक्ष मसूरी देहरादून विकास प्राधिकरण द्वारा प्राधिकरण में पंजीकृत ठेकेदारों से उनकी श्रेणी के अनुसार अम्बेडकर मार्ग डीएलओ रोड में अनुसूचित जाति विद्या सभा प्राथमिक विद्यालय भवन के निर्माण कार्य हेतु टेंडर-बिड के आधार पर (तकनीकी एवं वित्तीय बिड) ऑन लाईन निविदाये दि० 28.3.2025 को अपराह्न 2.00 बजे तक आमंत्रित की जाती है। इच्छुक ठेकेदार / फर्म उसराखण्ड की वेबसाईट uktenders.gov.in में उत्त तिथि व समय तक निविदा अपलोड कर सकते हैं। अन्य निविदा की विस्तृत शर्तें प्राधिकरण की वेबसाईट mdaonline.in में भी दिया गया है यदि उत्त निविदा के सम्बन्ध किसी प्रकार के संशोधन आदि किये जाने की आवश्यकता होती है तो उसकी सूचना उत्त वेबसाईट के माध्यम से दी जाएगी।
पत्रांक 818 / जमि-2024-25 अधिसूचना अधिनियन,
दिनांक 06.03.2025 मसूरी देहरादून विकास प्राधिकरण, देहरादून

Appointment of Public Relation Officer and Assistant Manager in the Investor Education and Protection Fund Authority, New Delhi.

The Investor Education and Protection Fund Authority, Ministry of Corporate Affairs, Government of India, New Delhi invites applications for one (01) post of Public Relation Officer (Level-10) and four (04) post of Assistant Manager (Level-8) on deputation basis in the Investor Education and Protection Fund Authority, a statutory body established under Section 125 of the Companies Act, 2013. The post is based at Delhi.

2. This is an open vacancy circular. The complete application received by 30th of every month shall be considered for interview / selection in the subsequent month for available vacancies. Application in the prescribed format, duly completed must be submitted to the General Manager, IEPF Authority, Ground Floor, Jeevan Vihar Building, 3, Parliament Street, New Delhi-110001.

3. For application format, eligibility conditions, requisite qualifications, other details and terms & conditions for service, please log on to Ministry of Corporate Affairs' website www.mca.gov.in or www.iepf.gov.in.

*The number of vacancies indicated above are tentative and it may vary at the time of appointment.
CBC 07110/12/0015/2425

Appointment of Deputy General Manager and Assistant General Manager in the Investor Education and Protection Fund Authority, New Delhi.

The Investor Education and Protection Fund Authority, Ministry of Corporate Affairs, Government of India, New Delhi invites applications for one (01) post of Deputy General Manager (Level-11) and one (01) post of Assistant General Manager (Level-10) on deputation basis, in the Investor Education and Protection Fund Authority, a statutory body established under Section 125 of the Companies Act, 2013. The post is based at Delhi.

2. This is an open vacancy circular. The complete application received by 30th of every month shall be considered for interview / selection in the subsequent month for available vacancies. Applications in the prescribed format, duly completed, must be submitted to the General Manager, IEPF Authority, Ground Floor, Jeevan Vihar Building, 3, Parliament Street, New Delhi-110001.

3. For application format, eligibility conditions, requisite qualifications, other details and terms & conditions for service, please log on to Ministry of Corporate Affairs' website www.mca.gov.in or www.iepf.gov.in.

*The number of vacancies indicated above are tentative. It may vary at the time of appointment.
CBC 07110/12/0017/2425

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF THREE282 TECHNOLOGIES PRIVATE LIMITED

1. Name of Corporate Person	Three282 Technologies Private Limited
2. Date of incorporation of Corporate Person	May 22, 2016
3. Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Uttarakhand
4. Corporate identity number / limited liability identity number of Corporate Person	U72200UR2018PTC008756
5. Address of the registered office and Principal office (if any) of Corporate Person	12, Dronpuri GMS Road, Dehradun, Uttarakhand - 248001
6. Liquidation commencement date of Corporate Person	March 03, 2025
7. Name, address, email address, telephone number and the registration number of the Liquidator	Manish Gupta Add.: 207, Suchet Chambers, 1224/5, Bank Street, Near Faiz Road, Karol Bagh, New Delhi- 110005 E-mail: liquidation.three282@gmail.com / manish@rmgs.com Phone No.: +91 11 45042509 Reg. No.: IBB/IIPA-002/IP-NO0153/2017-18/10400 AFA Validity upto: 30.06.2025
8. Last date for submission of claims	April 02, 2025 (Within 30 days from the liquidation commencement date i.e. March 03, 2025)

Notice is hereby given that the Three282 Technologies Private Limited has commenced voluntary liquidation on March 03, 2025 (liquidation commencement date). The stakeholders of Three282 Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before April 02, 2025 (30 days from the liquidation commencement date i.e. March 03, 2025) to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- CS Manish Gupta
Liquidator of Three282 Technologies Private Limited
Regn. No.: IBB/IIPA-002/IP-NO0153/2017-18/10400

TATA CAPITAL HOUSING FINANCE LIMITED

Registered Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Panel, Mumbai-400013
Branch Address: 59/3 2nd Floor, Rajgurunagar Road, Dehradun-248001 (Uttarakhand)
LOAN ACCOUNT NO: 10397243 & 9866902
"Notice is hereby given to the public in general and in particular to Mr. Raj Kumar Mishra (Borrower) and Mrs. Asha Mishra (Co-borrower) (s) / Guarantor(s) and their legal heirs/representatives, that the Authorised Officer of TATA Capital Housing Finance Ltd. (TCHFL), by following due procedure under SARFAESI Act 2002, has taken the Physical Possession of the Immovable Property, more particularly described in Schedule A below, as mortgaged with TCHFL. Despite giving several notices you have failed/ neglected to remove inventory lying in the said premises. Hence, vide this notice you are given last chance to remove the inventory lying in the immovable property within 07 (Seven) days from the date of publication of this notice, failing which the Authorised Officer shall proceed with disposal of the inventory according to merit. The Authorised Officer and TCHFL shall not be held responsible for the same. Please note that we have identified the buyer for selling the lying inventory at the property, there is no response from your side we will dispose of the property to recover our dues."

SCHEDULE - A
All that commercial property having land area of 863.14 Sq. Mtrs., comprise of Two Story Commercial Building known as Hotel Abithi having covered area of 513.28 Sq. Mtrs. and remaining Vacant Land situated at land known as Kharsa no. 223, situated at Gram Narsan Khurd, Paragana Manglaur, Tehsil Roorkee District Haridwar, Uttarakhand-247667 with common amenities written in the Registered Gift Deed. Boundaries: North: Property of Raj Kumar Mishra; West: Roorkee Delhi Highway; East: Property of Other; South: Property of other
DATE : 08.03.2025 Sd/- Authorised Officer
PLACE:- Haridwar (Uttarakhand) For TATA CAPITAL HOUSING FINANCE LIMITED

DEBTS RECOVERY TRIBUNAL, DEHRADUN

Government of India, Ministry of Finance (Department of Financial Services)
2nd Floor, Paras Tower, Mazra, Saharanpur Road, Dehradun, UK 248171
PUBLICATION NOTICE
IN O.A. No. 636 OF 2024
SUMMONS UNDER SUB-SECTION (4) OF SECTION 19 OF THE RECOVERY OF DEBTS AND BANKRUPTCY ACT, 1993 READ WITH SUB-RULE (2A) OF RULE 5 OF THE DEBT RECOVERY TRIBUNAL (PROCEDURE) RULES, 1993 AS AMENDED FROM TIME TO TIME)

Dy. No. 206/2025 Dated : 03.03.2025
ICICI Bank Limited
Vs.
Nitin Bachheti

To,
1. Nitin Bachheti S/o Ram Chandra Bachheti, R/o H.No. 21/6, Shastri Nagar, Haridwar Road, Nehrugram, Dehradun- 248001

Whereas the above named Applicant Bank has instituted OA No. 636 of 2024 against you for recovery of debts of Rs. 36,57,281.64/- in which Honble Tribunal was pleased to issue Summons/Notice U/s 19(4) of the Recovery of Debts and Bankruptcy Act, 1993 and was listed before the Honble Presiding Officer on 28.02.2025.

Whereas, it has been shown to the satisfaction of the Tribunal that it is not possible to serve you in ordinary way. Therefore, this notice is given by way of this publication directing you to appear in person or through your duly authorized agent or legal practitioner before the Tribunal on 23.04.2025. Further, you are required to show cause as to why the relief(s) prayed for in OA should not be granted and to file reply, if any, in your defence in a paper book form in sets and produce all the documents and affidavits under which your defence or claim for set off, counter claim, in this Tribunal personally or through your duly authorized agent or legal practitioner within 30 days from the date of the publication of this notice.

Take notice that in case of default of your appearance on the specified day and time before the Tribunal, the case shall be heard and decided in your absence. Given under my hand and seal of this Tribunal on this 03rd day of March, 2025.

By order of Tribunal
Registrar
Debts Recovery Tribunal,
Dehradun

THE PIONEER CLASSIFIEDS PUBLIC NOTICE

The general public is informed that before my marriage my name was written as Saroj Rani. After marriage my name has been changed as SONIYA BHASKAR. In future I shall be known as Soniya Bhaskar W/o Pankaj Bhaskar R/o Majarimafi P.O. IIP, Mokhampur District Dehradun Uttarakhand.

मेरे पुत्र के आधार कार्ड नं० 834754690557 में त्रुटिस्था उसका चरलू नाम विराट (VIRAT) दर्ज हो गया है। जबकि मेरे पुत्र का वास्तविक नाम युग चौहान (YUG CHAUHAN) है। नवविध में मेरे पुत्र को युग चौहान (YUG CHAUHAN) पुत्र विजय कुमार के नाम से जाना पहचाना व पुकारा जाए। निवासी मुंडवाला हरिद्वार उत्तराखण्ड।

मेरे पुत्री के आधार कार्ड नं० 979364236251 में त्रुटिस्था उसका चरलू नाम आरुही (AARUHI) दर्ज हो गया है। जबकि मेरी पुत्री का वास्तविक नाम उन्नति चौहान (UNNATI CHAUHAN) है। नवविध में मेरी पुत्री को उन्नति चौहान (UNNATI CHAUHAN) पुत्री विजय कुमार के नाम से जाना पहचाना व पुकारा जाए। निवासी मुंडवाला हरिद्वार उत्तराखण्ड।

मेरे बेटे के आर्मी रिकॉर्ड में, मेरा गलत नाम राम ओबेदार राय दर्ज है। सही नाम राम अतार राय आधार नं. 245490715422 F/o आर्मी नंबर 18023865N सैपर राहुल कुमार राय, गांव व पोस्ट-डुमरी, तह.व जिला-मधुबनी, बिहार-847212 है।

Public Notice
This is to inform to the general public that the original Sale Deed bearing document No. 8795 dated 04-11-1981 executed in favour of Smt. Sushila Gungola W/o Sh. Ratan Singh Gungola, regarding the Property bearing Kharsa No. 351 (Old Kharsa No. 288) having total land area 381.04 Sq.Mtrs. Situated at, Mauza Ajabpur Kalan, Dehradun which has been actually lost and the use of above original Sale Deed by any person shall be illegal and Police Report for the lost of above Sale Deed has already reported to the concern Police Station Nehru colony, Dehradun.
Applicant
Sh. Raghuvir Singh Sajwan S/o Sh. Kamal Singh Sajwan R/o Opp. Lane No. 7, Adharash Nagar, Dharampur, Ajabpur Kalan, Dehradun

आज ही के दिन 1534 में गुजरात के बहादुर शाह ने चित्तौड़गढ़ को लूटा था।

देहरादून

दैनिक भास्कर
शनिवार, 08 मार्च, 2025 देहरादून 03

वित्तीय वर्ष समाप्ति सेल की घोषणा की

देहरादून। अमेजन बिजनेस ने 3 से 11 मार्च तक चलने वाली 'एंड ऑफ फाइनेंशियल ईयर सेल' की घोषणा की है। यह सीमित अवधि की सेल व्यवसायों को लंबित खरीदारी पूरी करने और शानदार छूट पाने का बेहतरीन मौका देती है। इस दौरान, ग्राहक डेल, एचपी, वोड, जेबीएल, पिजन और अन्य शीर्ष ब्रांडों के लैपटॉप, टैबलेट, हेडफोन, ऑफिस फर्नीचर और किचन अप्लायंसेज सहित कई उत्पादों पर आकर्षक ऑफर्स का लाभ उठा सकते हैं। बिजनेस जीएसटी चालान के जरिए 28% तक की बचत कर सकते हैं और एसबीआई क्रेडिट कार्ड व ईएमआई लेनदेन पर अतिरिक्त 10% की तुरंत छूट पा सकते हैं। अमेजन बिजनेस इंडिया के निदेशक मित्रंजन भादुरी ने कहा कि एंड ऑफ फाइनेंशियल ईयर सेल बिजनेस को महत्वपूर्ण बजट अवधि के दौरान स्मार्ट खरीदारी करने में मदद करती है। हम जीएसटी सक्षम बचत को श्रेणी-विशेष छूट के साथ निवेश करने में सहायता कर रहे हैं।

प्रधानमंत्री के फिट इंडिया अभियान में योग की अहम भूमिका: महाराज

पर्यटन मंत्री बोले, गंगा के साथ-साथ योग का भी उद्गम स्थल है उत्तराखंड

भास्कर समाचार सेवा

देहरादून। ऋषिकेश न केवल चारधाम यात्रा का प्रवेश द्वार है वरन विश्व योग व आध्यात्म की अंतरराष्ट्रीय राजधानी भी है। इस देव भूमि में ऋषि-मुनियों ने कठिन साधना कर स्वास्थ्य रक्षण के लिए योग और प्रणायाम के ऐसे सूत्र तलाशे हैं जो मानव सभ्यता के लिए वरदान साबित हुए हैं। उक्त बात अंतरराष्ट्रीय योग महोत्सव के समापन अवसर पर शुक्रवार को शीशम झाड़ी, मुनि की रेती स्थित एक रिजॉर्ट में आयोजित कार्यक्रम में बतौर मुख्य अतिथि देश-विदेश से आए योग साधकों की व्यवस्था में लगे पर्यटन विभाग के सभी अधिकारियों, कर्मचारियों का



सम्मानित होने वाले प्रतिभागियों के साथ पर्यटन मंत्री सतपाल महाराज।

धन्यवाद व्यक्त करते हुए प्रदेश के पर्यटन मंत्री सतपाल महाराज ने कहा। उन्होंने कहा कि उत्तराखण्ड पावन पवित्र गंगा का ही नहीं वरन योग का भी उद्गम स्थल है, योग व गंगा भारत के सांस्कृतिक व आध्यात्मिक धरोहर का प्रतीक हैं। पर्यटन एवं संस्कृति मंत्री महाराज ने कहा कि ऋषिकेश सदियों से योग की भूमि रही है। इस आयोजन में देश-विदेश के लगभग 410 प्रतिभागियों ने प्रतिदिन योगाभ्यास किया। योग महोत्सव में विभिन्न देशों से आए 38 विदेशी साधकों ने भी भाग लिया। उन्होंने बताया कि सात दिन की इस अवधि में ख्याति प्राप्त योगाचार्यों व योग गुरुओं द्वारा योग प्रशिक्षार्थियों को

विभिन्न योग क्रियाओं का अभ्यास कराया गया। योग क्रियाओं का अभ्यास कराने वाले प्रमुख योग गुरुओं में स्वामी आत्मस्वरूपानंद सरस्वती, योगिनी उषा माता, ग्रैंड मास्टर अक्षर, डा लक्ष्मीनारायण जोशी, योगिनी उर्मिला पांडे, योगी अभिषेक सोती, डा अर्पिता नेगी, कपिल संधी, डा नवदीप जोशी,

स्वामी बोद्धी वर्धमान, डा अमित राज, स्वामी जितानंद, योगी जयदेवन, डा विपिन जोशी आदि प्रमुख हैं। प्रेम जोशुआ, ज्योति नृगन, लोक गायक नरेन्द्र सिंह नेगी, इंंदर आर्य, भोजपुरी लोक गायक विमल बावरा और इण्डियन ओशन द्वारा शानदार प्रस्तुतियां दी गयीं। इसके अलावा कथावाचक जया किशोरी व सुविख्यात लेखक अक्षत गुप्ता भी योग महोत्सव के आकर्षण रहे हैं। महाराज ने कहा कि अंतरराष्ट्रीय योग महोत्सव का आयोजन विश्व भर में योग गतिविधियों को लोकप्रिय बनाने की दिशा में निश्चित रूप से मील का पत्थर साबित होगा ऐसा मुझे विश्वास है। उन्होंने कहा कि प्रधानमंत्री नरेन्द्र मोदी के फिट इंडिया अभियान में भी योग की अहम भूमिका रही है। पर्यटन मंत्री महाराज ने सभी से अपील की कि हम योग के महत्व को और अधिक फैलाने का संकल्प लें।

मातृ शक्ति के बिना राष्ट्र का विकास नहीं: धामी देहरादून। मुख्यमंत्री पुष्कर सिंह धामी ने अंतरराष्ट्रीय महिला दिवस पर प्रदेशवासियों विशेष रूप से मातृशक्ति को शुभकामनाएं दी हैं। उन्होंने कहा कि मातृ शक्ति के सहयोग के बिना किसी भी समाज अथवा राष्ट्र का संपूर्ण विकास नहीं हो सकता। भारतीय संस्कृति में शक्ति की पूजा की जाती रही है, महिला समाज की मार्ग दर्शक के साथ ही प्रेरणा का स्रोत भी है।

यूजीवीएन लिमिटेड
(उत्तराखण्ड सरकार का उपक्रम)
मुख्य कार्यालय: "पंचवर्षा" कॉलेज रोड, चौक रोड, देहरादून - 248006
दूरभाष: 0135-2763806, फैक्स नं० 0135-2763607
CIN नं०: U40101UR2001SG028866 वेबसाइट: www.yujvni.com

पत्रांक: 156 दिनांक: 01.03.2025

निविदा सूचना
कार्यालय अधिशासी अभियंता (परीक्षण) ढकरानी, इच्छुक निविदादाताओं से मुहरबंद निविदाएं आमंत्रित करता है, जिसका संक्षिप्त विवरण निम्नवत है:-
निविदा सं०- 03/EE(Test)/DKN/2024-25, 04/EE(Test)/DKN/2024-25 & 05/EE(Test)/DKN/2024-25
कार्य का नाम 1. विभिन्न परीक्षण उपकरणों एवं पैनल मीटरों के अंशकन का कार्य। 2. कंप्यूटर तथा सहायक उपकरणों का वार्षिक अनुसंधान का कार्य। 3. सीटीसीवी सर्विलांस के वार्षिक अनुसंधान एवं एन एम के सीटीसीवी, स्थापना, परीक्षण एवं कमीशनिंग का कार्य।
अनुमानित लागत: 7,54,806/- (सাত लाख 54 हजार 806 अतिरिक्त), 6,20,342/- (छह लाख 20 हजार 342 अतिरिक्त), 11,30,000/- (ग्यारह लाख 30 हजार 000 अतिरिक्त)
वेबसाइट पर निविदा प्रपत्र की उपलब्धता की तिथि: 04.03.2025 प्रातः 11:00 बजे से
निविदा जमा करने की अंतिम तिथि: 24/03/2025, सायं 16:00 बजे तक अन्य जानकारी हेतु कृपया हमारी वेबसाइट देखें। निविदा प्रपत्र निगम की वेबसाइट "www.yujvni.com" से डाउनलोड किए जा सकते हैं।
अधिशासी अभियंता (परीक्षण)

प्रास ए सार्वजनिक घोषणा			
(भारतीय दिवाला और ऋण शोध अक्षता बोर्ड (स्वच्छिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियमन 14 के अधीन)			
श्री282 टेक्नोलॉजीज प्राइवेट लिमिटेड के त्रिधारकों के ध्यानार्थ			
क्र.सं.	कोर्पोरेट व्यक्ति का नाम	श्री282 टेक्नोलॉजीज प्राइवेट लिमिटेड	
1.	कोर्पोरेट व्यक्ति के निगमन की तिथि	22 मई, 2018	
2.	प्रधिकरण जिसके अधीन कोर्पोरेट व्यक्ति निगमित / पंजीकृत है	राजिस्ट्रार ऑफ कंपनियों, उत्तराखण्ड	
3.	कोर्पोरेट-गृहणन संख्या/सीमिल-केसल	U72200UR2018PTC008756	
4.	कोर्पोरेट व्यक्ति के निगमन की तिथि	12, प्रोप्युरी जीएसएस रोड, देहरादून, उत्तराखण्ड, -248001	
5.	कोर्पोरेट व्यक्ति का परिसमापन प्रारंभ होने की तिथि	3 मार्च, 2025	
6.	परिसमापन प्रारंभ का नाम, पता, ई-मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	मनीष गुप्ता पता: 207, सुवेत चैम्बर, 1224/5, बैंक स्ट्रीट, फौज रोड के पास, करोल बाग, नई दिल्ली-110005 ईमेल: liquidation.three282@gmail.com manish@gmgcs.com/फोन नंबर: +911145042509 पंजी. सं.: IBB/PA-002/IP-N00153/2017-18/10400 एएफए नंबर: 30.08.2025 तक	
7.	दावे जमा करने की अंतिम तिथि	02 अप्रैल, 2025 (परिसमापन प्रारंभ तिथि अर्थात 03 मार्च, 2025 से 30 दिनों के भीतर)	

इंदिरा मार्केट परियोजना के ठेकेदार को दी चेतावनी

मसूरी देहरादून विकास प्राधिकरण के उपाध्यक्ष बंशीधर तिवारी ने परियोजनाओं की समीक्षा की

भास्कर समाचार सेवा

देहरादून। मसूरी देहरादून विकास प्राधिकरण के उपाध्यक्ष बंशीधर तिवारी ने शुक्रवार को प्राधिकरण की विभिन्न परियोजनाओं की समीक्षा की। इस दौरान उन्होंने आवासीय नक्शों के निस्तारण की स्थिति पर संतोष प्रकट किया। साथ ही उन्होंने सख्त निर्देश दिए कि आवासीय मानचित्रों के निस्तारण के लिए और भी प्रयास किए जाएं।



मसूरी देहरादून विकास प्राधिकरण उपाध्यक्ष बंशीधर तिवारी।

प्राधिकरण सभागार में हुई समीक्षा बैठक में उपाध्यक्ष ने आदत बाजार परियोजना की समीक्षा की जिस पर अधीनस्थ अधिकारियों की ओर से अवगत कराया गया कि परियोजना का कार्य अंतिम चरण में है। उपाध्यक्ष ने निर्देश दिए कि होली के तत्काल बाद इस बाजार के व्यापारियों के साथ वार्ता बुलाई जाए और सहमति के लिहाज से होली के

बाद यहां पर दुकानों के आवंटन की प्रक्रिया को प्रारंभ किया जाए। उपाध्यक्ष ने सिटी पार्क परियोजना की समीक्षा करते हुए जल्द से जल्द पार्क के कार्य पूर्ण करने के निर्देश दिए। उन्होंने कहा कि सीनियर सिटीजन व बच्चों के लिए पार्क में प्रवेश पूरी तरह से निशुल्क रहेगा। उन्होंने पार्क

में खुलने वाली कैटीन को भी पूर्ण रूप से शाकाहारी रखने के निर्देश दिए। गंगोत्री विहार में जहां पर मुख्यमंत्री द्वारा एक पेड़ मां के नाम अभियान की शुरुआत की गई थी, उस स्थान पर लगाए गए पेड़ों को संरक्षित करते हुए एक शानदार पार्क विकसित करने के भी

प्राधिकरण का पूरा प्रयास रहता है कि शहर का सुनिर्वाचित विकास सुनिश्चित हो। इसी के मद्देनजर शुक्रवार को प्राधिकरण की विभिन्न परियोजनाओं की समीक्षा की गई, जिसमें अधिकारियों को जनहित सर्वोपरी के भाव के साथ कार्य करने के निर्देश दिए हैं।
बंशीधर तिवारी उपाध्यक्ष एमडीडीए।

उपाध्यक्ष ने निर्देश अधिकारियों को दिए। इंदिरा मार्केट परियोजना की प्रगति पर असंतोष प्रकट करते हुए उपाध्यक्ष ने ठेकेदार को अंतिम नोटिस जारी करने और इस कार्य को प्राधिकरण द्वारा स्वयं करने का प्रारूप तैयार करने के भी निर्देश दिए। बैठक में उपाध्यक्ष ने कहा कि पूर्व में साडा के अधीन रहे डाईवाला, ऋषिकेश, विकासनगर का भी नियोजित विकास सुनिश्चित करने के निर्देश दिए। उन्होंने कहा कि इन इलाकों में अवस्थापना व पार्क आदि के कार्य शीघ्र प्राथमिकता पर करें। विकासनगर में उन्होंने लैंड बैंक बनाने के भी निर्देश निर्देश दिये। इस दौरान लैंड बैंक के लिए जो भूमि चिन्हित की गई, उन पर भी चर्चा की गई। उपाध्यक्ष ने प्राधिकरण में हाल में तैनात हुए नए अवसर अभियंताओं को कार्यभार आवंटन के निर्देश दिए। उपाध्यक्ष ने कहा कि जल्द देहरादून की पुरानी तहसील एवं ऋषिकेश में पार्किंग का कार्य प्रारंभ किया जाए ताकि इन क्षेत्रों में जाम की समस्या को दूर किया जा सके। बैठक में सचिव मोहन सिंह बर्निया, सीएफओ संजोव कुमार, चीफ इंजीनियर, हरीश चंद्र राणा, अधिशासी अभियंता सुनील कुमार एवं अन्य अभियंता मौजूद रहे।

फ्रैट टाइगर ने लांच किया अपना नया स्टोर

देहरादून। भारत की लीडिंग क्विक सर्विस रेस्टोरेंट फ्रैट टाइगर ने देहरादून में अपने नए आउटलेट की भव्य शुरुआत की घोषणा की है। यह नया आउटलेट इंद्रा नगर कॉलोनी में स्थित है और मोमो प्रेमियों और बलवटी के शौकीनों के लिए पसंदीदा जगह बनने के लिए तैयार है। स्वाद के माध्यम से खुशी प्रदान करने की प्रतिबद्धता के साथ, फ्रैट टाइगर एक लचीले मोमो वैरायटी पेश करता है, जिसमें जूसी स्टीम्ड मोमो, कुरकुरे मोमो, कोरियन हॉट एंड स्माइसी मोमो, कोरियन किचनी मोमो, बाओबी मोमो और को रिय न बीबीक्यू मोमो शामिल हैं। फ्रैट टाइगर इंडिया के फाउंडर सहज चोपड़ा ने कहा देहरादून एक ऐसा शहर है जो बेहतरीन भोजन को अपनाने के लिए जाना जाता है, और हमें यहां अपने कोनसेप्ट को पेश करने की बेहद खुशी है।

बीस टीबी रोगियों को वितरित किया पोषाहार

भास्कर समाचार सेवा

देहरादून। उप जिला चिकित्सालय में आयोजित एक कार्यक्रम में 20 क्षय रोगियों को आस संस्था के माध्यम से पोषाहार दिया गया। जिसमें दो रोगियों को वरिष्ठ नागरिक समिति के अध्यक्ष एएस खुल्लर व चार रोगियों को लार्सेस क्लब मसूरी हिल्स के अध्यक्ष प्रवीण गुप्ता ने गोद लेकर पोषाहार में सहयोग किया। वहीं लाल बहादुर शास्त्री राष्ट्रीय प्रशासन अकादमी के सीएमओ डा. मयंक बडोला का विशेष सहयोग रहा।



टीबी रोगियों को पोषाहार वितरित करते समिति के सदस्य।

उप जिला चिकित्सालय में पोषाहार वितरण कार्यक्रम में रोगियों को दवाई की उपलब्धता, साइड इफेक्ट्स, आरोग्य होने के कारणों पर विस्तार से चर्चा की गई व क्षय रोग से पीड़ितों ने अपने अनुभवों को साझा किया व कहा कि किस तरह से वह क्षय रोग के प्रति जागरूक होकर दवाई समय पर ले रहे हैं व

पोषाहार युक्त भोजन ग्रहण कर रहे हैं जिसके कारण वह तेजी से स्वास्थ्य लाभ ले रहे हैं। इस मौके पर आस संस्था की महासचिव हेम लता ने बताया कि टीबी मुक्त अभियान को चलाते हुए संस्था का एक वर्ष सफलता पूर्ण संपन्न हो गया है। उन्होंने कहा कि इस अभियान में विभिन्न सामाजिक संगठनों का भी सहयोग मिल रहा है व रोगियों को गोद लेकर उनके

पोषाहार में मदद की जा रही है। इस मौके पर दो टीबी चैंपियनो ने वॉलंटियर बन रोगी जनों को सहयोग देने का निर्णय लिया जिनका जोरदार स्वागत किया गया। कार्यक्रम में उप जिला चिकित्सालय के डा. संतोष नेगी, डा अर्पिता, डा अभिनव, एसटीएस मनीषा, आस वॉलंटियर हिमांशु, संयोगिता, सचिन जायसवाल सहित टीबी रोगी व उनके परिजन मौजूद रहे।

कांग्रेस के लिए चुनाव में जारी रखेगी जनता मुफ्त धाम तापने की सख्ती

भास्कर समाचार सेवा

देहरादून। प्रदेश अध्यक्ष महेंद्र भट्ट ने पीएम मोदी के दौरे को देवभूमि में अपूर्व ऊर्जा और नवीन उम्मीदों का सृजन करने वाला बताया है। उन्होंने कहा कि तमाम सीमांतों से अलग उन्नीस की धाम तापों योजना राज्य में हेल्थ टूरिज्म की असीम संभावनाओं को आकार देगी। उन्होंने कांग्रेसी टिप्पणियां पर पलटवार किया कि उनके लिए जनता, मुफ्त धाम तापने की अपनी सख्ती आने वाले चुनावों में भी जारी रखने वाली है। प्रधानमंत्री के सफल उत्तरकाशी प्रवास से लौटे भट्ट ने

मीडिया के सवालों का जवाब देते हुए कहा कि मोदी जी बांड एक्सेसर के साथ देवभूमि के लिए अभिभावक की भूमिका निभाते हैं। यही वजह है कि वे राज्य को विकास की सीमाएं भी देते हैं, उसकी पहचान को प्रचारित करने का प्रयास भी करते हैं तथा प्रदेश को आगे बढ़ाने के लिए मार्गदर्शन भी देते हैं। विकास और विरासत के मंत्र और उत्तराखंड का दशक लाने के लक्ष्य के बाद उन्होंने धाम तापों योजना का जो नवीन और क्रांतिकारी विजन हमें दिया है। वह उत्तराखंड में टूरिज्म की संभावनाओं को शीर्ष पर लेकर जाने वाला है। भट्ट ने कहा कि यूं तो देवभूमि के पवित्र धाम, मंदिर और संस्कृति श्रद्धालुओं को पकड़ लेता है, उस पर यहां की नैसर्गिक खूबसूरती ने भी दुनिया को अपना मुरीद बनाया है।

तेलंगाना के हैदराबाद में 38वें राष्ट्रीय खेलों के सफल आयोजन पर उत्तराखंड की हुई वाहवाही

ग्रास रूट लेवल पर काम करके निकलेंगे चैंपियन : रेखा आर्या

भास्कर समाचार सेवा

देहरादून। तेलंगाना के हैदराबाद में शुरू हुए चिंतन शिविर में उत्तराखंड की खेल मंत्री रेखा आर्या ने कहा कि देश को अगर खेलों में चैंपियन पैदा करने हैं तो ग्रास रूट लेवल पर बड़ा काम करना होगा। शिविर में सभी राज्यों से आए खेल मंत्रियों ने ओलिंपिक जैसी प्रतियोगिताओं में खिलाड़ियों का प्रदर्शन सुधारने पर विचार विमर्श किया।



तेलंगाना के हैदराबाद में शुरू हुए चिंतन शिविर में प्रतिभाग करती खेल मंत्री रेखा आर्या।

हैदराबाद के कन्हा शांति वनम के भवन में कार्यक्रम का शुभारंभ केन्द्रीय खेल मंत्री मनसुख मंडोविया ने किया। डॉ. मंडोविया ने इस बात पर जोर दिया कि प्रधानमंत्री नरेंद्र मोदी ने भारत को 2036 ओलिंपिक की मेजबानी करने की कल्पना की है और राज्यों से इस महत्वाकांक्षा को साकार करने में सक्रिय रूप से

योगदान देने का आग्रह किया है। उन्होंने कहा कि हमें प्रतिभा को हर गांव, कस्बे, शहर में स्कूल लेवल पर ही पहचानना होगा और उन्हें विशेष संरक्षण देकर निखारने का काम करना होगा। रेखा आर्या ने

साथ खड़े होने की जरूरत है। उन्होंने कहा कि हमें प्रतिभा को हर गांव, कस्बे, शहर में स्कूल लेवल पर ही पहचानना होगा और उन्हें विशेष संरक्षण देकर निखारने का काम करना होगा। रेखा आर्या ने

कहा कि उत्तराखंड में इसी तरह की दो योजनाएं उदीयमान खिलाड़ियों को लेकर चलाई जा रही हैं और अब इन योजनाओं का नतीजा भी सामने आने लगा है। रेखा आर्या ने कहा कि ओलिंपिक

जैसे इवेंट के लिए संभावित खिलाड़ियों का चयन समय रहते करके उन्हें खेल आयोजन स्थल जैसी वास्तविक परिस्थितियों में 6 महीने कॉचिंग कराई जाए तो प्रदर्शन सुधारने में मदद मिलेगी। चिंतन शिविर के दौरान अन्य राज्यों और केंद्र शासित प्रदेशों से आए खेल मंत्रियों ने भी अपने विचार रखे। शुक्रवार को खेल मंत्री रेखा आर्या के संबोधन के दौरान 38वें राष्ट्रीय खेलों के सफल आयोजन की चर्चा होने पर पूरे सभागार ने तालियां बजाकर खेल मंत्री और उत्तराखंड की जनता को बधाई दी। रेखा आर्या ने इस अवसर पर कहा कि उत्तराखंड में कई खेलों के लिए अंतरराष्ट्रीय स्तर के खेल सुविधाएं तैयार की गई हैं और इसका फायदा दूसरे राज्यों के खिलाड़ी भी ले सकते हैं।

एसएमएफजी इंडिया होम फाइनैस कंपनी लिमिटेड
(पूर्व में फुल्टैम इंडिया होम फाइनैस कंपनी लिमिटेड)
कोर्पोरेट कार्यालय: 503, 504, 5वीं मंजिल, जी-ब्लॉक, हॉस्पिटल वीकली, वीकली मेन रोड, बांद्रा कालोनी, बांद्रा (ई), मुंबई-400 051, महाराष्ट्र।
पंजीकृत कार्यालय: कोरगोलीन आईटी पार्क, टॉवर बी, पकली मॉडल, नंबर 111, माउंट प्रोमथिल्ली रोड, पोन्नूर, केरल - 680016, तमिलनाडु

अचल संपत्ति के लिए कब्जा नोटिस [(पब्लिशिंग IV) नियमन 8(1)]

क्रम सं.	उधारकर्ता (ओं) / गारंटर (ओं) के नाम, लैंग	सुरक्षित संपत्तियों का विवरण (अचल संपत्ति)	मांग सूचना की तिथि एवं राशि	कब्जे की तिथि
1-	लैंग: - 611638311149725 & 611638011149061 1- राजीव शर्मा, पत्नी सीपीएस, 2- संदीप शर्मा, पुत्र स्वामी शर्मा	एक संपत्ति आवासीय भूखंड: 30 फीट, पश्चिम: 30 फीट, उत्तर: 44.50 फीट, दक्षिण: 44.50 फीट, कुल क्षेत्र 124.07 वर्ग मीटर, खसरा नंबर 1054 है। गांव में स्थित: रावली मेहमूद, परगना: जालपुर, तहसील और जिला हरद्वार, पश्चिम- पूर्व: ज्योति देवी का घर, प्लॉट नं. 01, पश्चिम: ब्रह्मपाल का घर, प्लॉट नंबर 01, उत्तर: अन्य का प्लॉट, दक्षिण: मार्ग 18 विस्तृत।	20.11.2024 ₹ 25,81,974/- (पच्चीस लाख इक्यासी हजार नौ सौ बीसहजार रुपये मात्र)	05.03.2025
2-	लैंग:- 6117072110546280 1- राम शर्मा, पुत्र रावणिका, 2- मनीष देवी, पत्नी रमेश शर्मा	एक संपत्ति आवासीय घर, प्लॉट नं. 90, पश्चिम पूर्व 20 फीट, पश्चिम: 20 फीट, उत्तर: 40 फीट, दक्षिण: 40 फीट, कुल क्षेत्र 800 वर्ग फीट यानी 74.34 वर्ग मीटर, खसरा नंबर 2619 है। महादेव शीख, गांव में स्थित: एनेकी मेहमूद, परगना: रुक्मी, तहसील और जिला हरद्वार, इस घर पर है। पूर्व: मार्ग 20 फीट चौड़ा, पश्चिम: प्लॉट नंबर 117, उत्तर: प्लॉट नं. 91, दक्षिण: प्लॉट नंबर 89	20.11.2024 ₹ 11,21,765/- (ग्यारह लाख इक्यासी हजार सौ बीसहजार रुपये मात्र)	05.03.2025
3-	लैंग:- 611638011095927 1- मनोहर कुमार, पुत्र जयप्रीत सिंह, 2- रंजु देवी, पत्नी मनोहर कुमार	एक संपत्ति आवासीय घर, पश्चिम- पूर्व: 23.2255 फीट, पश्चिम: 23.255 फीट, उत्तर: 43 फीट, दक्षिण: 43 फीट, कुल क्षेत्र- 1000 वर्ग फुट यानी 92.93 वर्ग मीटर, खसरा नंबर 2619 है। महादेव शीख, गांव में स्थित: एनेकी मेहमूद, परगना: रुक्मी, तहसील और जिला हरद्वार, इस घर पर है। पूर्व: मार्ग 20 फीट चौड़ा, पश्चिम: प्लॉट नंबर 117, उत्तर: प्लॉट नं. 91, दक्षिण: प्लॉट नंबर 89	20.11.2024 ₹ 14,57,314/- (चौरास लाख इक्यासी हजार सौ बीसहजार रुपये मात्र)	06.03.2025
4-	लैंग:- 611639211668953 1- विजय कुमार, पुत्र विजय कुमार, 2- रमेश कुमार, पुत्र रमेश कुमार	वह संपत्ति पुराना ब्लाक नं. 1551 (1421 से 1426 फरकी) खसरा नं. 544 ब, जो कि 46 वर्ग मीटर है। गांव बंनारवाला मनी, परगना: पचवा दुर, जिला देहरादून में स्थित, सीमाएं- पूर्व: सितारन और चढ़ा का घर, पश्चिम: बंटी का घर, उत्तर: अन्य की भूमि, दक्षिण: 18 फुट चौड़ी सड़क।	16.12.2024 ₹ 22,34,695/- (बाइस लाख बीसहजार सौ बीसहजार रुपये मात्र)	05.03.2025
5-	लैंग:- 611639210910139 1- रवि शर्मा, पुत्र रवि शर्मा, 2- रमेश शर्मा, पुत्र रमेश शर्मा	खाला संख्या 449 (वैकली नं. 1422 से 1427) खसरा नंबर 314 K.a विन, 81319 वर्ग मीटर क्षेत्रफल वाले भूखंड का कुल इलाका मीठा बड़ीमाला में स्थित, परगना: पचवा दुर, तहसील: विहास नगर, जिला देहरादून। सीमाएं- पूर्व: श्री सुदेश सिंह रावत की भूमि, पश्चिम: श्री नवीन की भूमि, उत्तर: 20 फीट चौड़ा मार्ग, दक्षिण: 25 फीट चौड़ा मार्ग।	16.12.2024 ₹ 68,69,718/- (अठारह लाख अठारह हजार सात सौ अठारह रुपये मात्र)	05.03.2025

स्थान: हरद्वार/देहरादून, उत्तराखंड
दिनांक: 05.03.2025 / 06.03.2025

हस्ता./- **प्राधिकृत अधिकारी, एसएमएफजी इंडिया होम फाइनैस कंपनी लिमिटेड**
(पूर्व में फुल्टैम इंडिया होम फाइनैस कंपनी लिमिटेड)